

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: EXCEL GLASSES LTD Date of Commencement of Liquidation: 18-01-2025; List of Stakeholders as on Date: 03-02-2025; Name of IP: C PRABAKARAN; Process Number: 1; Last 5 digit of registration number: 12444

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	-							NA
2	Liquidation costs incurred till date							-	NA
3	Secured financial creditors	2	460839711	2	429734965		31104746		Annexure 3
4	Unsecured financial creditors	16	1526885580	16	1286762294		240123286		Annexure 4
5	Operational creditors (Workmen)	476	543270244	476	58686604		487328045		Annexure 5
6	Operational creditors (Employees)	78	74724873	78	15234262		60247874		Annexure 6
7	Operational creditors (Government Dues)								Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	21	251579233	21	105997674		145581559		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								Annexure 9
Total		593	2857299641	593	1896415799	0	964385510	0	